

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**O.A. No.60/1086/2018 Date of decision: 17.12.2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Kesar Singh Meena S/o Shri Banwari Lal Meena, aged 58 years, resident of House No.469, Chandra Puri Colony, Near DRM Office, Ambala Cantt. Pin-133001 posted as Chief Office Superintendent under the control of Station Superintendent, Northern Railway, Khan Alam Pura, Saharanpur. Group 'C' Service.

**... APPLICANT**

**VERSUS**

1. Divisional Railway Manager, Northern Railway, Rail Vihar, Ambala Cantt., Haryana, PIN-133001.
2. Sr. Divisional Security Commissioner, (RPF), Northern Railway, DRM Office, Rail Vihar, Ambala Cantt., Haryana, PIN-133001.
3. Sr. Divisional Personnel Officer, Northern Railway, DRM Office, Rail Vihar, Ambala Cantt., Haryana, PIN-133001.
4. Sr. Divisional Safety Officer, Northern Railway, DRM Office, Rail Vihar, Ambala Cantt., Haryana, PIN-133001.
5. Ms. Yojana Sharma, OS/Transport, Optg. Branch, DRM Office, Northern Railway, Ambala Cantt., Haryana, PIN-133001.

**... RESPONDENTS**

**PRESENT:** Sh. Karnail Singh vice Sh.S.K. Jatav, counsel for the applicant.  
Sh. Yogesh Putney, counsel for respondents No.1 to 4.  
None for respondent no.5.



**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Sh. Karnail Singh, Advocate, appearing vice Sh. S.K. Jatav, counsel for the applicant, seeks permission to withdraw this O.A. on the plea that the applicant has already been exonerated from the charges.
2. Dismissed as withdrawn

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 17.12.2019.

Place: Chandigarh.

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